

i>¿ SECTION XI LISTED ON: 28.10.2013
IN THE SUPREME COURT OF INDIA COURT NO.: 10
CIVIL APPELLATE JURI SDICTION ITEM NO.: 47

PETITION FOR SPECIAL LEAVE TO APPEAL(C)NO. 21051 OF 2012
WITH PRAYER FOR INTERIM RELIEF

GYANENDRA KUMAR SHUKLA & ANR. PETITIONERS

VERSUS

STATE OF U.P. & ORS. RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 08.10.2013
when the Court was pleased to pass the following order :

“Adjourned for three weeks for the respondents to
file counter affidavit.”

It is submitted that counsel for the respondent no. 1 has on 10.05.2013 filed
counter affidavit and the same is already included in the SLP paper books.

Service is complete.

The matter above mentioned is listed before the Hon'ble Court with this
office report.

Dated this the 25th day of October, 2013.

ASSISTANT REGISTRAR

Copy to:

- 1 Ms. Asha Gopalan Nair, Advocate
- 2 Mr. Vinay Garg, Advocate

ASSISTANT REGISTRAR